|        |                             |               |                          |  | A           | nnexure – 3    |               |             |              |                |              |          |      |               |
|--------|-----------------------------|---------------|--------------------------|--|-------------|----------------|---------------|-------------|--------------|----------------|--------------|----------|------|---------------|
|        |                             | Name of the c | corporate debtor: Eiffel | Lifespaces Private I                                 | Limited; Da | ate of commo   | encement of   | CIRP: 14/0  | 1/2025; Li   | st of creditor | s as on: 24  | /02/2025 |      |               |
|        |                             |               | List of secured          | financial creditors                                  | (other than | ı financial cr | editors belor | nging to an | y class of c | reditors)      |              |          |      |               |
|        |                             | -             |                          |  |             |                |               |             |              |                |              |          | -    | (Amount in ₹) |
| Sl. No | . Name of                   | De            | etails of claim          | Details of claim admitted Amount of Amount Amount of |             |                |               |             |              |                |              |          |      | Remarks       |
|        | creditor                    |               | received                 | contingent of any of claim under                     |             |                |               |             |              |                |              |          |      |               |
|        |                             |               | claim mutual cl          |  |             |                |               |             |              | claim not      | verification |          |      |               |
|        |                             | Date of       | Amount                   | Amount of claim                                      | Nature of   | Amount         | Amount        | Whether     | % of         |                | · · ·        | admitted |      |               |
|        |                             | receipt       | claimed                  | admitted   | claim       | covered by     | covered by    | related     | voting       |                | that may     |          |      |               |
|        |                             |               |                          |  |             | security       | guarantee     | party?      | share in     |                | be setoff    |          |      |               |
|        |                             |               |                          |  |             | Interest       |               |             | CoC          |                |              |          |      |               |
| 1      | Arcil- Asset Reconstruction |               |                          |  |             |                |               |             | 24.46%       | 0              | 0            | 0        |      |               |
|        | Company (India) Limited     | 24.01.2025    | 20,24,97,039             | 20,24,97,039   |             |                |               |             | 24.4070      | 0              | 0            | 0        | 0.00 |               |
|        | Company (india) Eninted     | 24.01.2025    | 20,24,97,039             | 20,24,97,039   |             |                |               |             |              |                |              |          |      |               |
|        |                             | + +           | 20,24,97,039.00          | 20,24,97,039.00                                      |             |                |               |             | 24.46%       |                |              | }        | 0.00 |               |